

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated- Guwahati, the 21<sup>st</sup> April, 2014

No. HC.VII-67/2014/2249/A On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to direct the following Court Managers to attend a One Day Management Training Programme, **scheduled to be held on 30<sup>th</sup> April, 2014 at the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1<sup>st</sup> Floor (Old Block).**

Sl. No.	Name	Place of Posting
1	Shri Upakul Sarmah	Kamrup
2	Shri Aditya Man Borborah	Sivasagar
3	Shri Deepankar Paul	Lakhimpur
4	Smti. Debarchana Chutia	Morigaon
5	Shri Nandan Baruah	Golaghat
6	Smti. Lipika Roy	Dhubri
7	Smti. Pushpanjali Das	Gauhati High Court, Guwahati
8	Shri Raj Kamal Pegu	Dhemaji
9	Smti. Binny Borah Hazarika	Dibrugarh
10	Shri Iftekar Hussain Ahmed	Sonitpur
11	Shri Pranab Jyoti Kalita	Barpeta
12	Shri Pulastyia Phukan	Nalbari
13	Smti. Sapina Yasmin	Goalpara
14	Smti. Priyanka Sarmah	Jorhat
15	Shri Ambarish Sarmah	Bongaigaon
16	Smti. Shradha Devi	Darrang
17	Shri Pranjal Lahkar	Hailakandi
18	Shri Bhaskar Jyoti Sharma	Kokrajhar
19	Shri Pulakesh Saikia	Karimganj
20	Shri Chandan Kachari	Tinsukia
21	Smti. Mrinalini Das	Nagaon
22	Shri Ronjyoti Choudhury	Udalguri

**The nominated participants are to report at the venue on 30.04.2014 at 9.00 A.M. positively.**

The District & Sessions Judge, Kamrup(M), Guwahati / Nalbari / Barpeta / Darrang, Mangaldoi / Udalguri / Sonitpur, Tezpur / Nagaon / Morigaon / Golaghat / Jorhat / Sivasagar / Dibrugarh / Tinsukia / North Lakhimpur, Lakhimpur / Dhemaji / Goalpara / Dhubri / Kokrajhar / Bongaigaon / Karimganj / Hailakandi, is **requested to ensure circulation of this Notification to the nominated participant(s) of his / her respective District.**

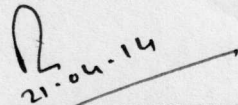
By order,  
Sd/- R.A. Tapadar  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-67/2014/2250 - 2285/A, Dated : 21.04.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam, Gauhati High Court, Guwahati.
2. The Vice-Chancellor, NALSAR University of Law, Hyderabad.
3. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. **The District & Sessions Judge**, Kamrup(M), Guwahati / Nalbari / Barpeta / Darrang, Mangaldoi / Udalguri / Sonitpur, Tezpur / Nagaon / Morigaon / Golaghat / Jorhat / Sivasagar / Dibrugarh / Tinsukia / North Lakhimpur, Lakhimpur / Dhemaji / Goalpara / Dhubri / Kokrajhar / Bongaigaon / Karimganj / Hailakandi.
6. The Registrar, NALSAR University of Law, Hyderabad.
7. The Joint Registrar (Vig./PM&P/Judl.), Gauhati High Court, Guwahati.
8. The Administrative Officer, Judicial Academy, Assam, Gauhati High Court, Guwahati.
9. The Deputy Registrar (Finance/Apptt./G&C), Gauhati High Court, Guwahati.
10. **The Systems Analyst, Gauhati High court, Guwahati, He is directed to upload the Notification in the High Court website immediately.**
11. Shri Upakul Sarmah, O/o the District & Sessions Judge, Kamrup (M), Guwahati.
12. Shri Aditya Man Borborah, O/o the District & Sessions Judge, Sivasagar
13. Shri Deepankar Paul, O/o the District & Sessions Judge, Lakhimpur
14. Smti. Debarchana Chutia, O/o the District & Sessions Judge, Morigaon
15. Shri Nandan Baruah, O/o the District & Sessions Judge, Golaghat
16. Smti. Lipika Roy, O/o the District & Sessions Judge, Dhubri
17. Smti. Pushpanjali Das, Gauhati High Court, Guwahati
18. Shri Raj Kamal Pegu, O/o the District & Sessions Judge, Dhemaji
19. Smti. Binny Borah Hazarika, O/o the District & Sessions Judge, Dibrugarh
20. Shri Iftekar Hussain Ahmed, O/o the District & Sessions Judge, Sonitpur
21. Shri Pranab Jyoti Kalita, O/o the District & Sessions Judge, Barpeta
22. Shri Pulastyia Phukan, O/o the District & Sessions Judge, Nalbari
23. Smti. Sapina Yasmin, O/o the District & Sessions Judge, Goalpara
24. Smti. Priyanka Sarmah, O/o the District & Sessions Judge, Jorhat
25. Shri Ambarish Sarmah, O/o the District & Sessions Judge, Bongaigaon
26. Smti. Shradha Devi, O/o the District & Sessions Judge, Darrang
27. Shri Pranjal Lahkar, O/o the District & Sessions Judge, Hailakandi
28. Shri Bhaskar Jyoti Sharma, O/o the District & Sessions Judge, Kokrajhar
29. Shri Pulakesh Saikia, O/o the District & Sessions Judge, Karimganj
30. Shri Chandan Kachari, O/o the District & Sessions Judge, Tinsukia
31. Smti. Mrinalini Das, O/o the District & Sessions Judge, Nagaon
32. Shri Ronjyoti Choudhury, O/o the District & Sessions Judge Udalguri
33. The Private Secretary to the Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
34. The Private Secretary to the Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
35. The Superintendent (Account/Apptt.), Gauhati High Court, Guwahati.
36. C.A to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST IS NOT IN ORDER OF SENIORITY)**

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM